

THE HIGH COURT OF KERALA

C5- 36161/2018

**Kochi - 682 031
Dated - 04/05/2018**

OFFICIAL MEMORANDUM

Sub: Filling up the posts of Senior Clerk, L.D.Typist and Driver Cum Office Attendant Gr.II in the office of Tribunal for Local self Government Institutions,Thiruvananthapuram on deputation basis - Applications called for -Regarding.

Ref:Letter No.444/A1/TLSGIs/2017 dated 10/04/2018 of the Tribunal for Local Self Government Institutions,Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction subject to the following conditions.

1. Applicants working in the same district will not be considered except under exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the name of the corresponding bodies should be furnished.
4. Those who were already on deputation for 5 or more years (excluding KELSA) need not apply unless there are exceptional grounds.
5. The District Judge/ Chief Judicial Magistrate should furnish considered views taking into account whether the work of the court will be affected in the event of the deputation, how the resultant vacancy could be filled up and whether PSC ranked list is available in the case of direct recruitment.

The applications along with Biodata and Statement under Rule 144, Part 1, KSR should be forwarded so as to reach this office on or before 31/05/2018.

(By Order)


Sureshkumar D
Assistant Registrar



To

All District Judges .

All Chief Judicial Magistrates.

The IT Section , High Court(for publishing in High Court website)

The File.

DND 682/18

No. 444/A1/TLSGIs/2017

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Office of the Tribunal for
Local Self Government Institutions,
Sreemoolam Buildings,
Court Complex, Vanchiyoor,
Thiruvananthapuram,
Phone: 0471-2478394
e-mail ID: lsgitribunal@gmail.com
Dated: 10.04.2018.

From

Cijimol Kuruvilla,
Tribunal for Local Self Government Institutions,
Thiruvananthapuram.

To

The Registrar (Subordinate Judiciary)
Hon'ble High Court of Kerala,
Ernakulam.

Sir,

Sub:- TLSGIs-Estt- Appointment of senior Clerk, LD Typists,
Driver Grade II on deputation basis - intimated of-
Reg.

Ref:- 1. G.O(Rt)No.1627/2017/LSGD dated 18.05.2017
2. G.O(Rt)No.2764/2017/LSGD dated 9.8.2017
3. **G.O(Rt) No.747/2018/LSGD/ dated 20.03.2018**

As per the reference 1st and 2nd cited, the period of
deputation in respect of one Senior Clerk and one LD Typist are
going to expire on 31.05.2018 and 10.10.2018 respectively. The
deputation order of one LD Typist has been cancelled as per
reference cited 3rd above .

One post of LD typist and Driver Cum O.A grade II are
still existing and also one post of Senior Clerk and one post of
LD typist will be vacant on the dates specified above. All posts are
to be filled up by appointment on deputation basis.

In the circumstances it is requested to take necessary
steps to circulate this intimation among the staff in the
Subordinate Judiciary/ Judicial Department and the application
which may be received from the employees who are willing to be
appointed on deputation may kindly be forwarded to this office
along with the Non Objection Certificate on or before 15.05.2018.

Yours faithfully,



Cijimol Kuruvilla
Tribunal

Thiruvananthapuram
10.04.2017

